

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 17.11.2020

NOTICE

Take notice that the following matter listed on 18.11.2020 in the Court - IV will be taken up on 25.11.2020 & 26.11.2020.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000)	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**